

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 15-LA-2020/ 4372

From

Smt. Shashi Lakhanpal Mishra,
Secretary.

To

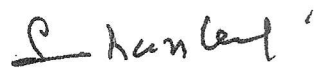
1. The Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi-110001.
2. The Secretary to Government of India,
Ministry of Parliamentary Affairs,
92, Parliament House, New Delhi-110001.
3. The Secretary, Ministry of Law,
Department of Legal Affairs, New Delhi-110001.
4. The Chief Secretary / Additional Chief Secretaries
to Government, Punjab, Chandigarh.
5. All Financial Commissioners / Principal Secretaries/
Administrative Secretaries to Government, Punjab,
Chandigarh.
6. The Chief Electoral Officer and Secretary to Government,
Punjab, Election Department, Chandigarh.
7. The Deputy Secretary to Government of India,
Ministry of Home Affairs,
(Political I(A) Section), New Delhi-110001.
8. The Secretaries to all State Legislative Assemblies /
Councils in India.
9. The Librarian,
Lok Sabha Secretariat, New Delhi-110001.

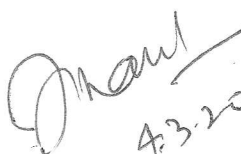
Dated Chandigarh, the 4 March, 2020.

Sir / Madam,

I am directed to inform you that the Fifteenth Punjab Vidhan Sabha, which was summoned to meet on the 20th February, 2020 for its Eleventh Session, adjourned sine-die today i.e. the 4th March, 2020.

Yours faithfully,


UNDER SECRETARY,
for SECRETARY.


43-20
Assistant Information Officer
Punjab Vidhan Sabha
Chandigarh